

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 07.02.2024

Appeal No. 01 of 2023

HDFC Life Insurance Company Limited ...Appellant

Versus

Insurance regulatory And
Development authority of India ...Respondent

Mr. Aditya Gupte, Advocate with Mr. Anubhav Dutta, and
Ms. Mansi Tyagi, Advocates i/b Tuli&Co. Advocates for the
Appellant.

Mr. Shrinivas Bhave, Advocate with Ms. Dipali N. Kadam,
Advocate i/b Bhave & Company for the Respondent.

WITH
Appeal No. 02 of 2023

HDFC Sales Private Limited ...Appellant

Versus

Insurance regulatory And
Development authority of India ...Respondent

Ms. Anusha Jegadeesh, Advocate with Ms. Trisha Sarkar and
Mr. K. C. Jacob, Advocates i/b. AZB & Partners for the
Appellant.

Mr. Shrinivas Bhave, Advocate with Ms. Dipali N. Kadam,
Advocate i/b Bhave & Company for the Respondent.

AND
Misc. Application No. 14 of 2023
And
Appeal No. 03 of 2023

Housing Development Finance Corporation Limited ...Appellant

Versus

Insurance regulatory And Development authority of India ...Respondent

Ms. Anusha Jegadeesh, Advocate with Ms. Trisha Sarkar and Mr. K. C. Jacob, Advocates i/b. AZB & Partners for the Appellant.

Mr. Shrinivas Bhave, Advocate with Ms. Dipali N. Kadam, Advocate i/b Bhave & Company for the Respondent.

ORDER:

1. Due to non-availability of the bench, the matters are adjourned. List on April 15, 2024.

Ms. Meera Swarup
Technical Member

07.02.2024
PK